

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

Subject: Hon'ble Administrative Judges for different Districts.

ORDER

No: 29

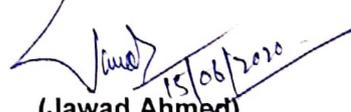
Dated: 15-06-2020

In supersession of all earlier orders regarding distribution of Administrative Districts among the Hon'ble Judges, Hon'ble the Chief Justice has been pleased to appoint the Administrative Judges for all Districts / Tribunal/ Forums/ Authorities as follows:-

S.No.	Name of the Hon'ble Judge	District/Tribunal/Forum
1	Hon'ble Mr Justice Rajesh Bindal	Jammu, Pulwama, MACT, Jammu, Special Tribunal, Jammu, Labour Court and Industrial Tribunal and Sales Tax Appellate Tribunal
2	Hon'ble Mr Justice Ali Mohammad Magrey	Srinagar, Anantnag, MACT, Srinagar, Special Tribunal, Srinagar, One Man Forest Authority
3	Hon'ble Mr Justice Dhiraj Singh Thakur	Ramban and Poonch
4	Hon'ble Mr Justice Tashi Rabstan	Udhampur and Leh
5	Hon'ble Mr Justice Sanjeev Kumar	Kathua and Baramulla
6	Hon'ble Mrs Justice Sindhu Sharma	Samba and Budgam
7	Hon'ble Mr Justice Rajnesh Oswal	Doda and Ganderbal
8	Hon'ble Mr Justice Vinod Chatterji Koul	Kishtwar and Kupwara
9	Hon'ble Mr Justice Sanjay Dhar	Reasi and Kulgam
10	Hon'ble Mr Justice Puneet Gupta	Rajouri and Bandipora
11	Hon'ble Mr Justice Javed Iqbal Wani	Kargil and Shopian

For the present, Hon'ble Mr Justice Sanjay Kumar Gupta has not been burdened with any administrative portfolio on account of his ill health.

By Order


(Jawad Ahmed)
Registrar General (Officiating)

No: 820-33/GS

Dated: 15-06-2020

Copy forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Ms. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar IT, High Court of J&K, with the request to upload the order on the High Court website.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
7. All Principal District Judges, with the request to circulate the order among all the Judicial Officers working under their territorial jurisdiction.
8. Presiding Officer, Sales Tax Appellate Tribunal, Jammu.
9. Presiding Officer/Member, J&K Special Tribunal, Jammu/Srinagar.
10. Member Secretary, State Legal Services Authority, Jammu.
11. Presiding Officer, MACT, Jammu/Srinagar.
12. Presiding Officer, Labour and Industrial Tribunal, Jammu.
13. Presiding Officer, One Man Forest Authority, Jammu
..... for information and necessary action.
14. Order file.


Registrar General (Officiating)